

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Civil Appeal No(s). 10079/2016

SBI LIFE INSURANCE CO. LTD.

Appellant(s)

VERSUS

DR. VIRENDRA PAL KAPOOR & ORS.

Respondent(s)

(Only Civil Appeal Nos. 1584 and 1585 of 2018 to be listed before
Ld. Registrar's Court.)

WITH

C.A. No. 1584/2018 (XI-A)

C.A. No. 1585/2018 (XI-A)

Date : 01-05-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr Shobhit Ahuja, Adv.

Ms. B. Vijayalakshmi Menon, AOR

For Respondent(s)

Mr Vaibhav Shrivastava, Adv.

Mr Piyush Singh, Adv.

Mr Nitesh Ranjan, Adv.

Mr. Ardhendumauli Kumar Prasad, AOR

Mr. Parmanand Gaur, AOR

Mr Harshal Narayan, Adv.

Mr. Sanjay Kapur, AOR

Mr. B. Krishna Prasad, AOR

Mr Mahesh Kumar, Adv.

Mr. K. B. Sounder Rajan, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 1584/2018, C.A. No. 1585/2018

Sole respondent in C.A. No.1584/2018 is duly
represented.

Item no.15

Service is complete on the sole respondent in C.A. No.1585/2018 but none has entered appearance.

Statement of case has not been filed and time has expired.

Registry to process the matters for listing before the Hon'ble Court as per rules.

ANIL LAXMAN PANSARE
Registrar